

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 24th January, 2023

NO. LJ (B) 4/2018/220 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti Vivela Dalbot Shira, Senior Soil & Water Conservation Officer, Ampati.	South West Garo Hills District	Deputy Commissioner, SWGH, Ampati
2.	Smti Dingme R. Sangma, Research Officer, O/o Deputy Commissioner Office, Ampati.		
3.	Smti Tashri M Momin, Sub-Divisional Agriculture Officer, Ampati.		
4.	Smti Zeldabeth D Sangma, Asst. Research Officer, O/o Deputy Commissioner Office, Ampati.		
5.	Smti Damayansha Nongkhlaw, District Horticulture Officer, Ampati.		
6.	Shri Leemark K Sangma, Asst. Executive Engineer, Mahendraganj PWD (R).		
7.	Shri Phukan Hajong, Agriciculture Development Officer, O/o District Agriculture Officer.		
8.	Shri Leona K Sangma, Agriculture Development Officere, O/o District Agriculture Officer.		

9.	Shri Apojit Koch, Horticulture Development Officer, O/o District Horticulture Officer, Ampati.	South West Garo Hills District	Deputy Commissioner, SWGHA, Ampati
10.	Shri Anderson Dkhar, Executive Engineer, DRDA, O/o South West Garo Hills, Ampati.		
11.	Shri Saljagring M. Marak, District Sports Officer, Ampati.		
12.	Shri Emphul Ch Marak, Sub-Divisional School Education Officer, Ampati.		



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/220 - A,
Copy to:-

Dated Shillong, the 24th January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner & District Election Officer, South West Garo Hills, Ampati for information with reference to letter No. SWGHA/A.E/EL-I/2022/2994, dt. 18.1.23.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department

as/